

From,

**Rajiv Sharma, HJS,
Joint Registrar (Judicial) (Services),
High Court of Judicature
at Allahabad**

To,

**The Director,
Institute of Judicial Training & Research, U.P.,
Vineet Khand, Gomati Nagar,
Lucknow**

No. 450 /JR(S)/2014 Dated: Allahabad: November 29, 2014

**Subject: Regarding nomination for Refresher Training Programme for
Judicial Officers in Ubuntu-Linux Operating System and
Libre Office Writer at JTRI, U.P, Lucknow.**

Sir,

With reference to your letter no. JTRI/Ubuntu-Trg./2060 dated 17.11.2014 on the above subject, I am directed to inform you that Court has been pleased to approve the proposal and nominate the officers mentioned at Lists-'A' & 'B' for Refresher Training Programme for Judicial Officers in Ubuntu-Linux Operating System and Libre Office Writer scheduled from 10.12.2014 to 11.12.2014 & 17.12.2014 to 18.12.2014 at JTRI, Lucknow

I am therefore to request you to take necessary steps accordingly.

Yours faithfully

Sd/-

Joint Registrar (Judicial) (Services)

No. 450 (i)/JR(S)/2014 dated: November 29, 2014

Copy forwarded for information and necessary action to:

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. All the District & Sessions Judges with the request to kindly inform the officer concerned accordingly and direct them to report at JTRI, Lucknow at 08:00 a.m. on the scheduled date, for participation in the aforesaid training.
3. The O.S.D. (Judicial) (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-

Joint Registrar(Judicial) (Services)

List-A

**Refresher Training Programme for Judicial officers in Ubuntu-Linux Operating System and Libre Office Writer at JTRI, UP, Lucknow
Duration: 10.12.2014 to 11.12.2014**

Sl. No.	Batch	ID No.	Name of Officers	Designation	Place of Posting
1.	2003	6189	Sri Dev Kant Shukla	Chief Judicial Magistrate	Kannauj
2.	2003	6200	Sri Keshav Goyal	Addl. Civil Judge (S.D.)/ACJM	Meerut
3.	2003	6203	Smt. Sandhya Srivastava	Addl. C.J.M.	Sultanpur
4.	2003	6224	Smt. Garima Singh	Addl. Civil Judge (S.D.)/ACJM	Muzaffar Nagar
5.	2003	6368	Sri Sita Ram	Addl. Civil Judge (S.D.)/ACJM	Muzaffar Nagar
6.	2003	6386	Sri Krishna Kumar Singh-II	Addl. Civil Judge (S.D.)/ACJM	Bijnor
7.	2003	6391	Sri Dina Nath-III	Addl. Civil Judge (S.D.)/ACJM	Lakhimpur Kheri
8.	2003	6395	Sri Ajay Kumar-I	Addl. Civil Judge (S.D.)/ACJM	Saharanpur
9.	2003	6397	Sri Santosh Kumar Yadav	Addl. C.J.M.	Pratapgarh
10.	2003	6399	Sri Azad Singh	Addl. Civil Judge (S.D.)/ACJM	Rampur
11.	2003	6403	Smt. Chanchal	Addl. Civil Judge (S.D.)/ACJM	Bijnor
12.	2003	6416	Sri Mohan Kumar	Civil Judge, Senior Division	Azamgarh
13.	2003	6417	Sri Manoj Kumar Siddhu	Secretary, District Legal Services Authority	Muzaffar Nagar
14.	2003	6418	Smt. Mona Panwar	Addl. Civil Judge (S.D.)/ACJM	Moradabad
15.	2003	6425	Smt. Shalini Sagar	Addl. C.J.M.	Baghpat
16.	2003	6439	Sri Rakesh Kumar Gautam	Addl. Civil Judge (S.D.)/ACJM	Agra
17.	2003	1521	Sri Anurag Kureel	Addl. Civil Judge (S.D.)/ACJM	Rai Bareli
18.	2003	6512	Sri Saroj Kumar Yadav	Addl. C.J.M.	Sultanpur
19.	2003	6458	Smt. Pratibha Narayan	Civil Judge (J.D.)	Bareilly
20.	2003	6461	Dr. Shalini Singh	Civil Judge (J.D.)	Meerut
21.	2003	6468	Sri Manoj Kumar-I	Judicial Magistrate	Lucknow
22.	2003	6470	Smt. Renu Singh	Civil Judge (J.D.)	Farrukhabad
23.	2003	6479	Sri Praveen Sonkar	Civil Judge (J.D.)	Mahmoodabad-Sitapur
24.	2003	6496	Sri Jitendra Singh-II	Judicial Magistrate	Budaun

List-B

**Refresher Training Programme for Judicial officers in Ubuntu-Linux Operating System and Libre Office Writer at JTRI, UP, Lucknow
Duration: 17.12.2014 to 18.12.2014**

Sl. No.	Batch	ID No.	Name of Officers	Designation	Place of Posting
1.	2006	1764	Sri Lokesh Nagar	Civil Judge (J.D.)	Khurja-Bulandshahar
2.	2006	1763	Smt. Neelu Mainwal	Addl. Civil Judge (J.D.)	Lucknow
3.	2006	1772	Smt. Sushil Kumari	Addl. Civil Judge (J.D.)	Allahabad
4.	2006	1777	Sri Bhartendra Singh	Civil Judge (J.D.)	Ghatampur-Ramabai Nagar
5.	2006	1835	Sri Satya Prakash Arya	Addl. Civil Judge (J.D.)	Lakhimpur Kheri
6.	2006	1836	Sri Kuldeep Singh-III	Judicial Magistrate	Shahjahanpur
7.	2006	1837	Sri Parvind Kumar	Civil Judge (J.D.)	Jalaun-Jalaun at Orai
8.	2006	1872	Sri Vijay Kumar-III	Addl. Civil Judge (J.D.)	Etah
9.	2006	1838	Sri Sushil Kumar-V	Metropolitan Magistrate	Kanpur Nagar
10.	2006	1839	Km. Purnima Sagar	Addl. Civil Judge (J.D.)	Pratapgarh
11.	2006	1840	Sri Ashok Kumar-XII	Judicial Magistrate	Etawah
12.	2006	1841	Sri Sheelvant	Addl. Civil Judge (J.D.)	Azamgarh
13.	2006	1842	Sri Sharad Kumar Chaudhary	Addl. Civil Judge (J.D.)	Bhadohi at Gyanpur
14.	2006	1870	Sri Yashwant Kumar Saroj	Civil Judge (J.D.)	Maudaha-Hamirpur
15.	2006	1843	Sri Shri Pal Singh	Addl. Civil Judge (J.D.)	Mohammadi-Lakhimpur
16.	2006	1844	Dr. Suresh Kumar	Addl. Civil Judge (J.D.)	Hathras
17.	2006	1845	Sri Dinesh Kumar Gautam	Addl. Civil Judge (J.D.)	Gorakhpur
18.	2006	1846	Sri Anupam Shaury	Civil Judge (J.D.)	Mohammadabad-Ghazipur
19.	2006	1847	Sri Prabodh Kumar	Addl. Civil Judge (J.D.)	Chhibramau-Kannauj
20.	2006	1849	Sri Mahendra Kumar-II	Civil Judge (J.D.)	Faridpur-Bareilly
21.	2006	1850	Sri Bhoola Ram	Addl. Civil Judge (J.D.)	Azamgarh
22.	2006	1851	Sri Rahul Singh-II	Addl. Civil Judge (J.D.)	Firozabad
23.	2006	1852	Sri Vinay Kumar-II	Addl. Civil Judge (J.D.)	Mathura
24.	2006	1853	Sri Prabodh Kumar Verma	Civil Judge (J.D.)	Garotha-Jhansi